

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER	:		
PETITION NUMBER	:	TCP/343/ (IB)/2017	
NAME OF THE PETITIONER(S)	:	KOTAK MAHINDRA FINANCE LTD	
NAME OF THE RESPONDENT(S)	:	S&S INDUSTRIES & ENTERPRISES LTD	
UNDER SECTION	:	433 ( e)(f)	
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

**ORDER**

The matter is called. No representation on behalf of both the parties. The Registry is directed to issue notice to both the sides. Put up on 25.07.2017 at 2.30 P.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)